# GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

#### UNSTARRED QUESTION NO:3385 ANSWERED ON:31.08.2012 INTERNATIONAL AIRPORTS Beg Shri Mirza Mehboob;Naik Dr. Sanjeev Ganesh;Patil Shri Sanjay Dina ;Rathwa Shri Ramsinhbhai Patalbhai

## Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government proposes to set up new international airports in the country;

(b) if so, the details thereof, locationwise along with the status of already announced airports;

(c) the time by which such international airports are likely to be set up in the country, State-wise along with the steps taken / being taken by the Government to expedite work on the said projects;

(d) the details and number of operational international airports in the country and the number of flights in placeon international sector, airport-wise;

(e) whether Srinagar International Airport does not operate international flights; and

(f) if so, the reasons therefor and the corrective steps taken by the Government in this regard?

# Answer

### MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) & (b): Keeping in view the enormous growth in air passengers and to encourage infusion of greater investment in airport sector preferabley through Public Partnership Participation (PPP), Government had pronounced a Policy for Greenfield Airports in April, 2008. As per this Policy, the promoter, including the State Government, seeking to develop the airport has to submit the proposal to the Government for consideration by the Steering Committee. Application for setting up of Greenfield airport are considered by the Steering Committee/competent authority for grant of `in principle` approval, after they have completed all necessary formalities of obtaining pre-feasibility study report, site clearance, clearances from regulatory agencies, etc.

So far, Government of India has granted `in-principle` approval for setting up of greenfield airports at Mopa in Goa; Navi Mumbai, Sindhudurg and Shirdi in Maharashtra; Shimoga, Gulbarga, Hassan and Bijapur in Karnataka; Kannur in Kerala; Durgapur in West Bengal; Pakyong in Sikkim; Datia/Gwalior (Cargo) in Madhya Pradesh; Kushinagar in Uttar Pradesh; Karaikal in Puducherry.

(c): Necessary action for project development, including acquisition of land, financing of the airport project, etc. is taken by the respective airport promoters. The timeline for construction of airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure, etc. by the individual operators.

(d): Presnetly, there are 17 International Airports in the country, out of which 5 International Airports are managed by Joint Venture Companies, 3 International Civil Enclaves managed by Airports Authority of India (AAI) and 1 International Airport is managed by a private entity. Details are given at Annexure I. Details of International flights operated from these airports are given at Annexure II.

(e) Yes, Madam.

(f) No request has been received from airlines to operate international flights from Srinagar Airport.